

2018
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No.7578 – A

Dated, Calcutta, the 12th December, 2018

From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To :

- 1) The District Judge of all Districts including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**
- 7) President, Bar Association, High Court at Calcutta**
- 8) President, Incorporated Law Society**
- 9) President, Bar Library Club**

Sub. : Filling up of the 59 vacancies(SC-08,ST-01,OBC-16 and UR-34) of Direct Recruitment to the Uttar Pradesh Higher Judicial Service Recruitment – 2018(Part II).

Sir,

With reference to the subject captioned above, I am directed to inform that a vacancy circular being No. 634/S & A Cell/2018 dated 13.11.2018, alongwith its enclosures has been received from the **High Court of Judicature at Allahabad**, with information that 59 vacancies(SC-08,ST-01,OBC-16 and UR-34) of Direct Recruitment to the Uttar Pradesh Higher Judicial Service Recruitment – 2018(Part II), which may vary, subject to decisions in petitions pending in Hon'ble Courts related to Direct Recruitment to UPHJS – 2014 & 2016, is to be filled up and the said circular has been **uploaded** in the official website of **The High Court of Judicature at Allahabad (www.allahabadhighcourt.in)** and is also being uploaded in the website of this Hon'ble High Court for information of all concerned.

In this context, I am to request you to inform the eligible judicial officers as well as the members of the Bar Associations to visit the said website of the **The High Court of Judicature at Allahabad** and download the content and, if willing, to forward the Hard Copies of the filled in application (in prescribed proforma), alongwith requisites, as sought for, to reach the Hon'ble Court **on or before 17.12.2018** for further necessary action in the matter at this end.

Yours faithfully,

Sd/-

Registrar (Judicial Service)